

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL  
PRADESH)**

NO.HC.VII-42/1996(Pt.)/5259/A

From :- Shri Kaushik Kumar Sharma,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Sri C. B. Gogoi,  
District and Sessions Judge i/c, Barpeta,  
cum Addl. District & Sessions Judge, Barpeta, Assam.

Dated Guwahati the 11<sup>th</sup> September, 2019.

Sub: **Station leave permission.**

Ref:- Your letter No.DJB/3225 (E) dated 09.09.2019

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission w.e.f. late afternoon of 09.09.2019 till the morning of 11.09.2019, as prayed for. The Civil Judge and Asstt. Sessions Judge, Barpeta and in his absence the Chief Judicial Magistrate, Barpeta and in their absence the in-charge Chief Judicial Magistrate, Barpeta shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-42/1996(Pt.)/5260/A, dated 11.9.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Patan